



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

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**[ For Tuesday,15th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM ]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

| Sr.No.        | Case Number          | Main Parties   | Petitioner Advocate  | Respondent Advocate  |
|---------------|----------------------|--|--|--|
| <b>ORDERS</b> |                      |  |  |  |
| 1             | MC/503/2014          | MUST. JAHANARA BEGUM,<br><b>Versus</b><br>THE NEW INDIA ASSURANCE CO. LTD.<br>and 2 ORS, | MR.S BHUYAN<br>MR.K M HALOI<br>MRA KUNDU   |  |
| 2             | Crl.Pet./875/2019    | MRIDUSMITA KAKOTI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                        | MR A SHARMA  | PP, ASSAM  |
| 3             | Cont.Cas(C)/600/2020 | GUNA KANTA GOGOI AND 25 ORS<br><b>Versus</b><br>ARAMANE GIRIDHAR AND 5 ORS               | MS. N DEY  | MR. D SAIKIA<br>MR. R K D CHOUDHURY<br>MR. B GOGOI<br>MR. R DHAR<br>MR P NAYAK<br>MR I JAMIR                                 |
| 4             | WP(C)/1608/2021      | TARUN CHANDRA NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                      | MR. I H LASKAR<br>MR. P K DEKA<br>MD. S ALOM<br>MR. M S ALAM                         | SC, HIGHER EDU<br>GA, ASSAM<br>MR. S NEOG (R-7,8)<br>MR. S G BARUAH (R-7,8)<br>MR. B BORGHAIN (R-7,8)<br>MR B SAIKIA (R-7,8) |
| 5             | WP(C)/1890/2021      | ABUL KALAM AZAD<br><b>Versus</b><br>THE STATE OF ASSAM AND 10 ORS                        | MR. M A SHEIKH<br>MS. A BEGUM<br>MR M H CHOUDHURY<br>MS F INTAZ                      | SC, ELEM. EDU<br>GA, ASSAM<br>MR. M U MONDAL<br>MS. N NASRIN<br>MD. I H KHAN   |
| 6             | Arb.P./10/2022       | RANJAN DEB<br><b>Versus</b><br>MR. KISHORE CHAKRABORTY AND ANR.                          | MR. K P PATHAK<br>MR. H DAS  | MR M RANA (R1)   |
| 7             | Arb.P./24/2022       | SMT. DRAUPADI DEVI BERIA AND ANR.<br><b>Versus</b><br>SMTI. SUSHILA DEVI AND 2 ORS.      | MR. SAIENDRA DEKA<br>MR. BHASKAR DUTTA,<br>SENIOR ADVOCATE<br>MS. J BORO<br>MR J DAS |  |
| 8             | Cont.Cas(C)/318/2022 | CHANDANA SONOWAL AND 4 ORS<br><b>Versus</b><br>MUKESH CH. SAHU AND ANR                   | MR K K MAHANTA (Sr.<br>Advocate)<br>MS N BEGUM<br>MR S GAUTAM                        |  |

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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|     |                    |            |    |            |
|-----|--------------------|------------|----|------------|
| 1)  | MR. N J GOGOI      | 19-10-2022 | To | 19-11-2022 |
| 2)  | MR. A CHAMUAH      | 06-11-2022 | To | 19-11-2022 |
| 3)  | MR G BHARADWAJ     | 09-11-2022 | To | 16-11-2022 |
| 4)  | MR H S KALSI       | 09-11-2022 | To | 19-11-2022 |
| 5)  | MR. A K TALUKDAR   | 10-11-2022 | To | 30-11-2022 |
| 6)  | MR. R P SINGH      | 15-11-2022 | To | 25-11-2022 |
| 7)  | MR. N SHARMA       | 16-11-2022 | To | 16-11-2022 |
| 8)  | MR I AHMED         | 14-11-2022 | To | 18-11-2022 |
| 9)  | MR. A BHATTACHARYA | 14-11-2022 | To | 15-11-2022 |
| 10) | MS. S SARMA        | 12-11-2022 | To | 04-12-2022 |
| 11) | MR. M SARANIA      | 14-11-2022 | To | 15-11-2022 |
| 12) | MR. V K CHOPRA     | 21-11-2022 | To | 25-11-2022 |
| 13) | MR J CHOPRA        | 21-11-2022 | To | 25-11-2022 |
| 14) | MR. A DUTTA        | 14-11-2022 | To | 21-11-2022 |
| 15) | MR B P BORAH       | 14-11-2022 | To | 17-11-2022 |
| 16) | MR D BHATTACHARYA  | 14-11-2022 | To | 20-11-2022 |
| 17) | MR. S K SINGH      | 14-11-2022 | To | 25-11-2022 |
| 18) | MS. M PAUL         | 15-11-2022 | To | 18-11-2022 |
| 19) | DR. R SARMAH       | 15-11-2022 | To | 18-11-2022 |